

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 32

**CP(IB) No. 151/Chd/Pb/2023
Under Section 59(7), IBC 2016**

In the matter of:-

Learnfinity Technologies Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.12.2023.

Sd/-
Court Officer

November 10, 2023
TNV